

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 97 OF 2019 & IA No. 435 OF 2019****Dated: 31st October, 2019****In the matter of:****West Bengal State Electricity Transmission Company
Limited** **Appellant(s)****Versus****Central Electricity Regulatory Commission & Ors.** **Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **11.12.2019**.

Court Master

NR